

आयकर अपीलीय अधिकरण न्यायपीठ रायपुर में।  
IN THE INCOME TAX APPELLATE TRIBUNAL,  
RAIPUR BENCH, RAIPUR

BEFORE SHRI RAVISH SOOD, JUDICIAL MEMBER  
AND  
SHRI ARUN KHODPIA, ACCOUNTANT MEMBER

आयकर अपील सं. / ITA No. 81/RPR/2022  
निर्धारण वर्ष / Assessment Year : 2017-18

Kesavan Ravindran Santosh Kumar  
41/1, Radhika Nagar, Supela,  
Bhilai, Chhatisgarh  
PAN : ANEPK9410H

.....अपीलार्थी / Appellant

बनाम / V/s.

The Pr. Commissioner of Income Tax,  
Raipur-1

.....प्रत्यर्थी / Respondent

Assessee by : Shri Nilesh Jain, CA  
Revenue by : Smt. Ila M. Parmar, CIT-DR

सुनवाई की तारीख / Date of Hearing : 11.07.2023

घोषणा की तारीख / Date of Pronouncement : 11.07.2023

**आदेश / ORDER****PER RAVISH SOOD, JM:**

The present appeal filed by the assessee is directed against the order passed by the Pr. Commissioner of Income Tax, Raipur-1 (for short 'Pr. CIT') u/s.263 of the Income Tax Act, 1961 (for short 'Act') dated 24.03.2022, which in turn arises from the order passed by the A.O. u/s.143(3) of the Act, dated 29.11.2019 for A.Y. 2017-18.

2. At the very outset, the Ld. Authorized Representative (for short 'AR') for the assessee had sought liberty for withdrawing the aforesaid appeal. Our attention was drawn by the Ld. AR to a letter dated Nil wherein it was requested that permission be granted to withdraw the aforesaid appeal.

3. Per contra, the Ld. Departmental Representative (for short 'DR') did not raise any objection to the seeking of withdrawal of the appeal by the assessee.

4. Considering the aforesaid concession of the Ld. AR who as per the instruction of the assessee has sought to withdraw the present appeal, which had not been objected by the department, we herein permit the same.

5. Resultantly, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in open court on 11<sup>th</sup> day of July, 2023.

Sd/-  
**ARUN KHODPIA**  
(ACCOUNTANT MEMBER)

Sd/-  
**RAVISH SOOD**  
(JUDICIAL MEMBER)

रायपुर/ RAIPUR ; दिनांक / Dated : 11<sup>th</sup> July, 2023

SB

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Appeals)-1, Raipur (C.G)
4. The Pr. CIT, Raipur-1 (C.G)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, रायपुर बेंच,  
रायपुर / DR, ITAT, Raipur Bench, Raipur.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

निजी सचिव / Private Secretary  
आयकर अपीलीय अधिकरण, रायपुर / ITAT, Raipur.